

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

**RAJYA SABHA**  
**UNSTARRED QUESTION NO - 2916**  
ANSWERED ON - 18/03/2026

**Funds released for Tamil Nadu under Samagra Shiksha Abhiyan**

2916 **Smt. Rajathi:**

Will the Minister of **Education** be pleased to state:

(a) the total amount of funds approved for Tamil Nadu under Samagra Shiksha Abhiyan for the last five financial years;

(b) whether this withholding is linked specifically to the State's refusal to sign a Memorandum of Understanding (MoU) for PM-SHRI schools and align with the three-language formula; and

(c) whether Government has taken note of the Parliamentary Standing Committee on EWCY&S report (March, 2025) which termed the halting of these funds as not justifiable?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**  
**(SHRI JAYANT CHAUDHARY)**

(a): The details of funds approved for Tamil Nadu under Samagra Shiksha during 2021-22 to 2025-26 are as follows: -

(In Crore Rupees)

Financial Year	2021-22	2022-23	2023-24	2024-25	2025-26
Total Approved Work Plan (Central Share + State Share)	3055.41	3444.71	3535.25	4305.66	3160.71

(b) and (c): The subject 'Education' is in List-III (Concurrent List) of the Seventh Schedule of the Constitution of India. National Education Policy, 2020 (NEP, 2020) is the first education policy of the 21<sup>st</sup> century and envisions a massive transformation in the education system. The Ministry of Education, Government of India is committed to ensuring that every child, in every corner of the country has access to the

transformative benefits of NEP, 2020. Samagra Shiksha was revamped in 2021 to align with the provisions of NEP, 2020. Thus, implementation of Samagra Shiksha is implementation of NEP 2020. Similarly, PM SHRI Scheme, launched in September 2022, aims to showcase all the components of NEP 2020 by developing selected schools as exemplar schools and to provide leadership to other schools in the neighbourhood. However, the State of Tamil Nadu has not signed the MoU for PM-SHRI. While most of the States are implementing NEP, 2020, Tamil Nadu is not implementing it in its entirety.

Under the Centrally Sponsored Scheme Samagra Shiksha, funds are allocated to States and Union Territories, including the State of Tamil Nadu, based on the approval of the respective Annual Work Plan & Budget (AWP&B) by the Project Approval Board (PAB), and in accordance with the prescribed fund-sharing pattern, guidelines, and availability of funds. The release of Central share depends on the submission of the utilisation certificates, audit reports in respect of funds released earlier, physical and financial progress reports, State contributions and compliance with the scheme norms.

Though implementation of Samagra Shiksha is implementation of NEP, 2020 and the Government of Tamil Nadu has not agreed to implement NEP, 2020 in its entirety, keeping in view the larger perspective as well as educational needs of the children of Tamil Nadu, Department of School Education & Literacy (DoSEL) decided to release admissible Central share of the 'RTE Entitlements' component of Samagra Shiksha. Accordingly, Central share of Rs. 538.39 crore, comprising Rs.362.81 Crore for FY 2024-25 and Rs.175.58 Crore as 1<sup>st</sup> and 2<sup>nd</sup> instalments for FY 2025- 26, has since been released to the Government of Tamil Nadu under the 'RTE Entitlements' component and the release of remaining amount admissible for FY 2025-26 under this component is subject to fulfilment of standard terms and conditions.

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